

ITEM NO.8

REGISTRAR COURT. 1

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Transfer Petition(s) (Criminal) No(s). 103/2012

REKHA DEVI

Petitioner(s)

VERSUS

PRAMOD KUMAR TIWARI

Respondent(s)

(with appln. (s) for stay)

Date : 18/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Ram Naresh Yadav, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Proof of publication though has been filed but affidavit in support with original newspaper cutting has not been filed. Be filed within one weeks time. Matter stands complete. None is present as on date.

Registry after receiving the said original newspaper cutting, to process the matter for being listed before the Hon'ble Court as per rules.

(RACHNA GUPTA)
Registrar